

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 638
23/252/ND/2023

IN THE MATTER OF:
Income Tax Officer, Ward 7(1), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. DS Sales
International Pvt. Ltd.)**

...RESPONDENT

Section
U/s 252

Order delivered on 18.05.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT

For the Income Tax Department

:Adv Puneet Rai, Sr. Standing
Counsel along with Adv Nikhil
Jain
:

For the RoC

ORDER

Ld. Counsel for the Income Tax Department seeks time for publishing the notice in newspapers. 4 weeks' time granted. List on **13.07.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)